

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

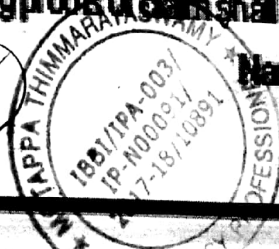
FOR THE ATTENTION OF THE STAKEHOLDERS OF (Name of Corporate person)	
1. NAME OF CORPORATE PERSON	ZTE India Rand D Center private limited
2. DATE OF INCORPORATION OF CORPORATE PERSON	01-03-2008
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	COMPANY'S ACT 2013 Registrar of Companies, Bangalore
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U73100KA2008PTC038624
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	6 th floor N.M Vibha Nagar Tower Municipal no 665, 25 Laskar Hosur road Bengaluru Karnataka 560029
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	01-10-2019
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	M.Thimmarayaswamy IBB/PA-003/IPN00091/2017-18/10891228 5 th main 5 th cross SNAKRUPA K.G. Niagara Bengaluru 560019 swamymotappa@gmail.com
8. LAST DATE FOR SUBMISSION OF CLAIMS	31-10-2019

Notice is hereby given that the ZTE India Rand D center private limited has commenced voluntary liquidation on [01-10-2019].
The stakeholders of ZTE India Rand D center private limited are hereby called upon to submit a proof of their claims, on or before 31-10-2019 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Relevant forms are available on the website www.ibbi.gov.in of The Insolvency and Bankruptcy Board of India.
Submission of false or misleading proof of claims shall attract penalties.

Date and Place: 07-10-2019

Name and Signature of the Liquidator:
M.THIMMARAYASWAMY
BENGALURU



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Thu, 10 October 2019
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